

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2596  
(To be answered on the 22<sup>nd</sup> December 2022)**

**DIRECT FLIGHT BETWEEN BHUBANESWAR AND DEHRADUN**

**2596. SHRI MAHESH SAHOO**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

**(a) Whether the Government proposes to connect Bhubaneswar with Dehradun through direct flight since the States are frequented by pilgrims from both States and if so, the details thereof;**

**(b) the time by which the Government proposes to start the service; and**

**(c) if not, the reason therefor?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(GEN. (DR) V. K. SINGH (RETD))**

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**(a) to (c): Bhubaneswar and Dehradun are both served Airports. The 'Bhubaneswar-Dehradun-Bhubaneswar' route thus is a non-Regional Connectivity Scheme (RCS)-UDAN (Ude Desh ka Aam Nagrik) route and therefore, does not fall under the purview of the scheme.**

**With the repeal of the Air Corporation Act in March 1994, the Indian domestic aviation market has been deregulated. Consequently, for commercial flight operations, airlines are free to induct capacity with any aircraft type for selecting whatever markets and networks they wish to operate across the country. Thus, it is up to the airlines to provide air services to specific places depending upon the traffic demand and their commercial viability, in compliance with the extant guidelines in this regard.**

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